

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

21. IA 308/2019 IN C.P. (IB)-3621(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **04.03.2020**

NAME OF THE PARTIES: Allahabad Bank

V/s

Linkhouse Industries Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the parties present.
2. List this matter on **16.04.2020** for reporting outcome of NCLAT appeal. Parties are at liberty to mention the matter if orders are received earlier.

**Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)**

**Sd/-
RAJASEKHAR V.K
Member (Judicial)**

04.03.2020
Sushil